

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) No Sir

(b) Does not arise

**Shri Supakar:** Having regard to the prospective development of this port, is it likely to be included in the Third Plan?

**Shri S. V. Ramaswamy:** Nothing can be said now until the port comes into being

**Shri Supakar:** The port is already there as a minor port and it is being developed

**Shri S V Ramaswamy:** As a minor port, it is not worthwhile making a line. As soon as it becomes a major port, then it will be time to consider it

**Shri T. B. Vittal Rao:** This Pradip port is going to export two million tons of iron ore to Japan and then it will be a major port

**Mr Speaker:** The hon Member is arguing this matter

**Shri Panigrahi:** May I ask one question?

**Mr. Speaker.** It has been asked enough. The same question is being asked again and again. The hon Members want the hon. Minister lay the railway line immediately

**Shri Panigrahi:** No, Sir. I only want to know whether the State Trading Corporation has undertaken the responsibility of exporting two million tons of iron ore from this port and whether it has written expressing its difficulties and urging them to provide facilities for export of these iron ores?

**Shri S. V Ramaswamy:** I think that relates to the Ministry of Transport

**Shri Panigrahi.** They have written to the Ministry of Railways

**Shri S V Ramaswamy:** We are not aware of it

**Enquiry into Damage to a Railway Bridge**

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\*1602 { **Shri Kunhan:**  
**Shri A. K. Gopalan:**

Will the Minister of Railways be pleased to state

(a) whether the enquiry by the Heads of Departments into the cause of falling of a girder of a bridge on Gadag-Sholapur Section of Southern Railway on the 8th February 1959 is over, and

(b) if so, what are the findings of the enquiry?

**The Deputy Minister of Railways (Shri S V Ramaswamy).** (a) The enquiry by the Heads of Departments has not yet been finalised

(b) Does not arise

**Shri Kunhan:** What are the reasons for the delay in the submission of the report?

**Shri S V. Ramaswamy:** There is no delay. The committee has been appointed. Certain materials from the damaged girders have been taken and they are being examined by the Joint Director of Research at Chuttaranjan. The report is awaited.

**Shri Dasappa:** In the meantime what relief has been given to the families of the people who met with death in this accident?

**Shri S V. Ramaswamy:** There are standing instructions about that and I would require notice (*Interruptions*)

**Mr Speaker:** There are instructions and they must be carried out. For further details, he must be given notice.

**Shri Tangamanl:** Four officials were killed in this accident and ten were injured. The legs of one or two people have had to be amputated. Yet the enquiry was only a departmental enquiry by the General Manager. May I know why there is so

much delay, namely, a delay of seven weeks when the question is only of the falling of the girders, killing four people?

**Shri S. V. Ramaswamy:** It is not such an easy thing. There were 12 girders and nine of them were successfully launched. Why this girder suddenly buckled is a matter for investigation. Therefore, we are going into it thoroughly.

**Shri Tangamani rose—**

**Mr. Speaker:** We are asking the Minister details which we should ask a technical expert.

**Shri Tangamani:** It is a fatal accident. It was a bridge which was constructed in 1885 or so. When these girders are replaced, one girder falls and people are killed. What I would like to know is this: There was also an expert committee on the question of maintaining these bridges. I want to know whether the evidence of these experts who were concerned with these bridges is also being taken into account because the enquiry is of a limited nature?

**Mr. Speaker:** What will the enquiry committee do? In an enquiry of this kind they will take that into account. We are going into small details spending away the time of this House.

**Shri T. B. Vittal Rao:** I want to know whether that particular gentleman whom the Minister mentioned has since been co-opted by this committee?

**Shri S. V. Ramaswamy:** A senior scale officer has been specially sent to Chittarajan to expedite this matter.

#### Red Palm Oil

\*1604. **Shri Ramakrishna Reddy:** Will the Minister of Food and Agriculture be pleased to state whether there is any proposal to undertake an exploratory scheme for introducing West African red oil palm in India to augment the oil resources of the

country and stop imports of red palm oil amounting to over 7 crores of rupees for soap manufacture in Kerala State?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** A Scheme for trial and development of improved varieties, of oil-palm (*Elaeisguineensis*) in Kerala State, at an estimated cost of Rs 81,718 spread over a period of 5 years, has already been sanctioned by the Government of India.

**Shri Ramakrishna Reddy:** May I know whether this red palm oil is available anywhere in the country?

**Dr. P. S. Deshmukh:** Yes, Sir, some of that is available.

**Shri Ramakrishna Reddy:** May I know whether this red palm oil is used for the manufacture of soap as a necessary ingredient or is it because it is a cheap substitute of oil?

**Dr. P. S. Deshmukh:** I cannot say whether it is its cheapness that attracts but the oil is useful for the manufacture of soap.

**Shri Khadilkar:** May I know whether this prefix 'red' has any ideological content in it?

**Dr. P. S. Deshmukh:** We do not condemn anybody because of the colour.

**Mr. Speaker:** He is afraid that when it is applied to the skin it will produce red stains. (Interruptions)

#### दिल्ली में ग्लाइडर दुर्घटना

\*१६०६. श्री भक्त वसंत क्या परि-  
बहन तथा संचार मंत्री २४ फरवरी, १९५९  
के ताराकित प्रश्न संख्या ९१० के उत्तर के  
सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) १९ जनवरी, १९५९ को दिल्ली  
सफरजग हवाई अड्डे पर जो ग्लाइडर  
दुर्घटना हुई थी क्या इस बीच उसकी जांच का  
कार्य समाप्त हो गया है ;

(ख) यदि हा, तो क्या इस जांच से  
प्राप्त निष्कर्षों और सुझावों पर प्रकाश